



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04<sup>th</sup> March, 2023

### NOTICE

Please take notice that the following matter listed on 06.03.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. <b>With</b>	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1
4.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8

By order of Hon'ble Chairperson

-Sd/-

Registrar